

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.314

IA-3895/2021 IA-3896/2021 IA-3899/2021 IA-3379/2020 IA-3301/2021 IA-1934/2021
IA-1994/2021 IA-1508/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021
IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-1064/2021 IA-3884/2021
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

....**APPLICANT / PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 28.02.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the RP

: Rishabh Jain, Advocate

For the Applicant

: Mr. Pranav Gupta in IA 1994/2021

Mr. Milan Negi Adv for Applicant in IA 3301 of 2021

Ms. Ekta Choudhary & Ms. Chakshu Thakral in I.A. no. 1934

Ms. Shweta Saini, Advocate in I.A. 3379 OF 2020

For the Respondent

: Mr. Pranav Gupta in IA 3895/2021, IA 1056/2021&IA
1060/2021

Mr. Pranav Gupta in IA 1032/2021 – Respondent 2

Mr. Vikrant Kumar Respondent No. 6, 7, 8, 14, 15 and 16.

Adv. Piyush Singh, Adv. Aditi Sinha

Adv. Siddharth Bhatli, Adv Lashita Dhingra

Mr. Rishi K Awasthi, adv and Mr. Piyush Vatsa

Ms. Ekta Choudhary & Ms. Chakshu Thakral, Advocates

for Respondent in I.A. no. 1064

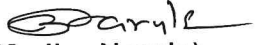
For the NPCL

: Mr. Tenzen Tashi Negi, Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 04.03.2022.


(Madhu Narula)
Court Officer (Court III)